

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(C) No.2210 of 2020**

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**CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the Petitioner : Mr. Ajit Kumar, Sr. Advocate  
For the State : Mr. Devesh Krishna, S.C. (Mines)-III

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**Order No.02**

**Date: 10.09.2020**

This case is taken up through video conferencing.

Put up this case under the heading "**For Fresh Filing**" on 14<sup>th</sup>  
September, 2020.

*Sanjay/*

**(Rajesh Shankar, J.)**